Annex VIII

Application for Change in Name of the bank

Sr.	Particulars	Information to be
No.		submitted by the bank
1.	Name of the Bank & address	
2.	License No. and License issue date	
3.	Area of Operation	
4.	Name and address of the office of registrar	
	under whose purview the bank is registered	
5.	The co-operative act under which the bank is	
	registered as a society (copy of RCS/CRCS	
	approval)	
6.	Proposed name of the bank	
7.	Reason for change in name of the bank (Please	
	furnish supporting documents)	
8.	Whether there are any restrictions imposed on	
	the bank by RBI (Yes/No); If yes, give details	
9.	Whether change in name of the bank had been	
	carried out without approval of RBI in the past:	
	(Yes/No); If yes, reason for not applying for RBI	
	approval may also be furnished.	
10.	Whether applied for name change/ carried out	
	name change with RBI approval in the past:	
	(Yes/No)	
	If yes:	
	i) Date of application to RBI	
	ii) Original name of the bank	
	iii) Proposed name of the bank	
	iv) Reason for change	

v)	Date of CRCS/RCS Approval	
vi)	Change approved / rejected by RBI	
vii)	Date of RBI approval / rejection (please	
attach the letter)		